

**Proceedings of The Chief Metropolitan Magistrate, Egmore, Chennai-08**

**PRESENT: Tmt.S.Malarvizhi, M.L.,  
Chief Metropolitan Magistrate, Chennai**

**Roc.No. 59/2019A**

**Dated: 21.05.2019**

**Sub: PUBLIC SERVICES – TNJMS – Filling up of vacancies in the post of Examiner in Metropolitan Magistrate Courts, Chennai - Employment Notification published in Newspaper and through Official Website – Written test and interivew conducted - Selected and temporarily Appointed as Examiner - Appointment Order - Issued.**

- Ref: 1. This office letter in Roc.No.2530/2016 A, dated 21.12.2016 addressed to the Hon'ble Principal Judge, City Civil Court, Chennai-104.**  
**2. Publication published in the Maalai Malar News Paper on 02.01.2017.**  
**3. Letter No.CHD/2018/SG/109, dated 01.10.2018 from Deputy Director, District Employment Office (General), Santhome, Chennai-4.**  
**4. This office Note Order dated 21.05.2019.**

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**ORDER**

With reference to the publication made in the News Paper and notification given to employment exchange for filling up of vacancy in the post of Examiner, based on written examination and interview, the following candidate is selected and temporarily appointed as Examiner in Metropolitan Magistrate Courts, Chennai in the level of Pay of Rs.19500-62000 (Level-8) .


Sl. No.	Application No.	Name of the Candidate
1.	1928	Ms. M.Jayasree (Conditional Appointment)

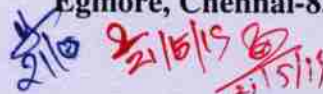
The Individual has been selected provisionally and conditionally subject to verification of her age relaxation as per the Order of the Hon'ble High Court, Madras in W.P.No.26030/18, dated 30.10.2018.

She shall join duty on **3** .06.2019 F.N.

She is placed under probation for a total period of two years on duty within a continuous period of three years from the date of their joining duty.

She shall produce a Medical Fitness Certificate issued by a Medical Officer with Registration Number not below the rank of an Assistant Civil Surgeon.

  
Chief Metropolitan Magistrate,  
Egmore, Chennai-8.

  
21/5/19

**To  
The Individual.**

**Copy submitted to**

- 1. The Hon'ble Registrar General, High Court, Madras. 104.**
- 2. The Hon'ble Principal Judge, City Civil Court, Chennai-104.**

**Copy to**

- 1. The III Metropolitan Magistrate, George Town, Chennai-1**
- 2. The IV Metropolitan Magistrate, Saidapet, Chennai-15.**
- 3. The Assistant Cashier (Bills), M.Ms' Courts, Egmore, George Town & Saidapet,  
Chennai.**

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**ORDER**


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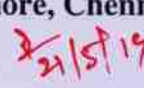
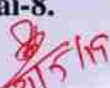
Sl. No.	Application No.	Name of the Candidate
1.	1038	Tr. S.Dinesh Raja
2.	941	Ms. E.Geethalakshmi
3.	1930	Ms. N.Nithya
4.	121	Ms. S.Sharmila Banu
5.	1328	Tr. S.Pradeep

They shall join duty on **3**.06.2019 F.N.

They are placed under probation for a total period of two years on duty within a continuous period of three years from the date of their joining duty.

They shall produce a Medical Fitness Certificate issued by a Medical Officer with Registration Number not below the rank of an Assistant Civil Surgeon.

  
Chief Metropolitan Magistrate,  
Egmore, Chennai-8.

To  
The Individuals.

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